GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 1723 TO BE ANSWERED ON 08.12.2021

E-WASTE

1723. SHRI ARUN SAO: SHRI VIJAY BAGHEL

Will the Minister of Electronics and Information Technology be pleased to state:-

- (a) the statewise details of quantum of e-waste collected in the country every year;
- (b) the details of names of agencies authorized for this work; and
- (c) the details of likely adverse effects of e-waste collection?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): The state-wise data on e-waste collected and processed since Financial Year (FY) 2016-17 to FY 2020-21, based on annual reports submitted by 35 State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) to CPCB, is attached at <u>Annexure-I</u>.

(b): Ministry of Environment, Forests and Climate Change (MoEF&CC) is the policy maker for management of e-waste in the country, and has notified the E-Waste (Management) Rules, 2016. Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) are the regulating agencies. Under the Rules, producers and their service providers, dismantlers, recyclers, refurbishers are responsible for collection of e-waste. SPCBs/ PCCs provide information on e-waste collected and processed in their respective States/UT to CPCB.

(c): E-waste, as such, when collected and stored in safe and secured manner does not cause any harm or adverse effects on the health and environment within the prescribed guidelines issued by MoEF&CC. E-Waste causes adverse effect when unscientific methods and crude technology, outside those prescribed in the guidelines, are used for recovery of material from e-waste without pollution control measures or when e-waste is disposed of in open environment.

S. No.	Name of the State	E-waste collected and processed (in tonnes)					
		FY 16-17	FY 17-18	FY 18-19	FY 19-20	FY 20-21	
1.	AndhraPradeshPollutionControl Board(APPCB)	26	57.4804	59.3284	9.96	229.084	
2.	Assam State Pollution Control Board	Not reported	Not reported	101.277	28.441	63.2	
3.	Arunachal Pradesh Pollution Control Board	Not reported	Not reported	Not reported	1.63	Not received	
4.	A &N Island Pollution Control Committee	Not reported	Not reported	Not reported	4.23	2.034	
5.	Bihar State Pollution Control Board	90.98	Not reported	101.0489	1674.144	86.0	
6.	Chhattisgarh Environment Conservation Board (CECB)	Not reported	Not reported	62387.85	26.986	258.1	
7.	Chandigarh Pollution Control Board	44.48	29.0635	19.64056	28.3145	30.8732	
8.	Delhi Pollution Control Committee	Not reported	Not reported	Not reported	488	610.132	
9.	DNHⅅ Pollution Control Committee	Not reported	Not reported	14.82	285	586.104	
10.	GoaStatePollutionControlBoard(GSPCB)	Not reported	5.1123	11.7204	218.544	Not received	
11.	Gujarat Pollution Control Board (GPCB)	Not reported	1298.561	3106.3085	14185.54	109463.80 32	
12.	Haryana State Pollution Control Board (HSPCB)	Not reported	5949.2479	11270.833	31036.4	_	
13.	Himachal Pradesh State Pollution Control Board (HPSPCB)	Not reported	NIL	3757.2	140.9	72.944	
14.	Jammu & Kashmir Pollution Control Board (J & K PCB)	Not reported	891.86	11219.97	87.18	150,559	
15.	Jharkhand State Pollution Control Board (JSPCB)	Not reported	Not reported	334.536	36.43	95.316	

State-wise details of e-waste collected and processed (since Financial Years 2016-17 to 2020-21)

S. No.	Name of the State	E-waste collected and processed (in tonnes)					
		FY 16-17	FY 17-18	FY 18-19	FY 19-20	FY 20-21	
16.	KarnatakaStatePollution Control Board(KSPCB)	Not reported	7241.7	16424.6215	44240.10	96192.45	
17.	Kerala State Pollution Control Board(KPCB)	Not reported	314.277	351.567	1289.21	1494.0	
18.	Lakshadweep Pollution Control Committee	Not reported	Not reported	Not reported	7.08	Not received	
19.	Madhya Pradesh Pollution Control Board (MPPCB)	Not reported	401.959	280.56	183.82	419.44	
20.	Maharashtra Pollution Control Board	Not reported	7031.481	5244.077	13141.94	14546.0	
21.	Manipur State Pollution Control Board	Not reported	Not reported	Not reported	2.613	Not received	
22.	MizoramStatePollution Control Board	Not reported	0.3216	24.648	2.96	19.308	
23.	Meghalaya State Pollution Control Board	0.3	1.5	0.84	4.72	6.175	
24.	Nagaland Pollution Control Board	Data not available	Data not available	11.64	13.42	423.0	
25.	Odisha State Pollution Control Board (OSPCB)	Not reported	501.239	352.74677	476.13	398.483	
26.	Punjab Pollution Control Board (PPCB)	414.25	Not reported	52.471	180.9	384.307	
27.	Puducherry Pollution Control Committee	0.53	25805.3	62.444	64.77	Not received	
28.	RajasthanStatePollution Control Board(RSPCB)	Not reported	Not reported	4001.8982	17028.188	18742.118	
29.	Sikkim State Pollution Control Board	Not reported	Not reported	NIL	7216	35.6035	
30.	Tamil NaduPollutionControlBoard(TNPCB)	8994.09	16704.34	28226.9	37235.66	28305.89	
31.	TelanganaStatePollution Control Board(TSPCB)	6299.23	2846	14640.57	37858	38346.0	
32.	Tripura State Pollution Control Board	Not reported	11.0637	11.0	11.57	12.7812	
33.	Uttar Pradesh Pollution	Not	Not reported	Not	00	Not	

S. No.	Name of the State	E-waste collected and processed (in tonnes))
		FY 16-17	FY 17-18	FY 18-19	FY 19-20	FY 20-21
	Control Board (UPPCB)	reported		reported		received
34.	Uttarakhand Environment Protection & Pollution Control Board (UEPPCB)	6830.47	Not reported	2165.215	16322.16	43150.08
35.	West Bengal Pollution Control Board (WBPCB)	Not reported	323.160	427.2617	510	416.891
	Total	22700.33	69413.619	164662.993	224041.00	354540.7
